

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Application No. 88 of 2017 (SZ)

Applicant(s)
Vikraman,
Kanyakumari District.

Vs. Respondent(s)
The Member Secretary,
State Level Environment Impact
Assessment Authority,
Chennai and 3 others.

Legal Practitioners for Applicant(s)
M/s. M.P. Hariprasad

Legal practitioners for respondent(s)
M/s. M.K. Subramanian, E. Manoharan
and P. Velmani for R2
M/s. R. Saravanakumar, E.Veda Bagath
Singh, J. Raja Ra, U.Sri ram for R4

Note of the Registry	Orders of the Registrar
Order No. 2	<p>Date: 16.08.17</p> <p>Applicant counsel present. R1 side no representation. Vakalat or MoA not filed. R1 called absent. R2 and R4 counsel present. For R3 Mr. Saravana Kumar undertakes to file vakalat. For filing vakalat for R3 and reply of R2 to R4 call on 11.09.2017.</p> <p style="text-align: right;">(Tmt. Meena Satheesh) Registrar</p>